

**List of unsecured financial creditors belonging to any class of creditors**

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED;

Date of commencement of CIRP: 09.11.2023;

List of creditors as on :25.01.2025

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	FORT OASIS APARTMENT OWNERS ASSOCIATION	23.11.2023	4,65,82,296.21	2,30,15,313.71	Unsecured	-	NO	1.61	-	-	2,35,66,982.50	-	After verification of the Form CA and related documents the IRP/RP sought additional documents/clarification w/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
			4,65,82,296.21	2,30,15,313.71		-			-	-	2,35,66,982.50	-	